**NATIONAL COMPANY LAW TRIBUNAL**
**JAIPUR BENCH**
***(through web-based video conferencing platform)***

**Item No. 220**
**CP No. (IB)- 79/9/JPR/2022**
**Under Section 9 of IBC, 2016**

**In the matter of:**

**Halcyon Technologies & Engineers LLP** **... Operational Creditor**

**Versus**

**Heritage Motels Pvt. Ltd.** **... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Vishwas Shukla, Adv.

For the Corporate Debtor : Atharv Mundra, Adv.
Shubham, Adv.

**ORDER**

Heard Mr. Vishwas Shukla, Adv. appearing on behalf of the Petitioner. Mr. Atharv Mundra, Adv. along with Mr. Shubham, Adv. appearing on behalf of the Respondent. Learned counsel for the Petitioner seeks time to file certain documents as directed by this Bench on the previous date of hearing. On his request, list the matter on 10.06.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

April 30, 2024

GJ